

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29278/2008

(From the judgement and order dated 25/11/2008 in WP No. 6969/2006 & IA No. 10435/2008 of The HIGH COURT OF M.P AT JABALPUR)

SOCIETY OF INDIAN AUTOMOBILE MANUF.

Petitioner(s)

VERSUS

GYAN PRAKASH & ORS.

Respondent(s)

(With appln(s) for directions and with prayer for interim relief)

Date: 19/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Mukul Rohtagi, Sr. Adv.  
Mr. L.K. Bhushan, Adv.  
Mr. Anshu Bhanot, Adv.  
For M/S. Dua Associates, Adv.

For Respondent(s) Mr. Gyan Prakash,  
Respondent in person

Ms. Shweta Garg, Adv.  
Mr. Ashish Gopal Garg, Adv.  
For Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following  
ORDER

Issue notice.  
Interim stay to continue.

(R.K.DHAWAN)  
COURT MASTER

(VEERA VERMA)  
COURT MASTER